

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**  
**COURT-VI**

**Item No. 614**  
**IB-867/PB/2019**

**IN THE MATTER OF:**

**M/s. S.A. Consultants and Forwarders Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. Cargo Planners Ltd.**

**...RESPONDENT**

**Section**

**U/s 7 of IB Code, 2016**

**Order delivered on 22.05.2023**  
**(Virtual Hearing)**

**Coram:**

**SHRI BACHU VENKAT BALARAM DAS, HON'BLE MEMBER (JUDICIAL)**  
**SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

**For the Applicant**

**:Mr. Mansumyer Singh and Mr. Shrawan Chandrashekhar, Advs. in IA/5033/2021 and for Respondent in IA/2964/2020 & IA/4532/2020.**

**For the Liquidator**

**:Mr. Akshay Goel, Adv.**

**ORDER**

Due to paucity of time, matter is adjourned to **10.07.2023**.

**Sd/-**  
**(COURT OFFICER)**